

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 of 2017**

**Dated: 26<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**NTPC Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. S.Ventakesh  
Mr. Pratyush Singh  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s)

:

Mr. Manu Seshadari  
Mr. Ishan Bisth for R-1  
  
Mr. Ravin Dubey for R-2  
  
Mr. Arvind Banerjee for CSPDCL

**ORDER**

Learned counsel for respondent No.5 seeks four weeks time to file reply. He may take steps to file the same on or before 24.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **11.01.2018.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**